

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON :04.04.2016

Court No. : 8

Item No. : 20

INTERLOCUTORY APPLICATION NO. 1

(Application for Condonation of Delay in filing the Special Leave Petition)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO.CC...5744 OF 2016

WITH PRAYER FOR INTERIM RELIEF

RAM KISHORE & ANR.

...PETITIONER(s)

VERSUS

MEMBER (JUDICIAL) BOARD
OF REVENUE, U.P. AT ALLAHABAD
& ORS.

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed against the Judgement and Order dated 28.04.2015 & 07.12.2015, passed by the High Court of Judicature at Allahabad, in Writ-B No. 6783 of 2015 & Civil Misc. Review Application No. 250037 of 2015.

It is submitted that the Special Leave Petition filed against order dated 07.12.2015 is within time, and there is a delay of 224 days in Special Leave Petition filed against order dated 28.04.2015 and counsel has filed an application for condonation of delay to condone the said delay.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this 01st day of April , 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Prem Sunder Jha, Advocate.

ASSISTANT REGISTRAR